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Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
Registration T.A. No.414 of 1987
(W.P. No. 2 of 1979)

A.N. Srivastava Petitioner

Versus

Union of India & Others Respondents.

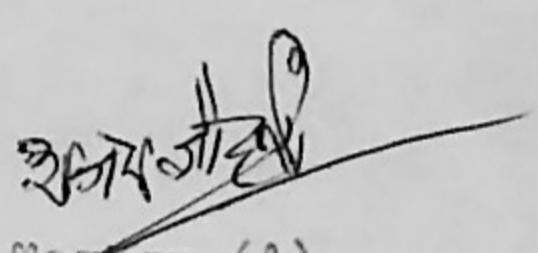
Hon.S.Zaheer Hasan, V.C.
Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

The sole petitioner is dead.

Shri A.K.Gaur for the respondents is present.

Writ Petition No. 2 of 1979 abates.


Member (A)


Vice Chairman

Dated the 11th March, 1988

RKM